

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 10/441/NCLT/AHM/2018


Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2018**

Name of the Company: Priti J Christian & Anr.

Section of the Companies Act: Speaking to Minutes

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	JAYMEEN TRIVEDI	PCS	Partner	
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**THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

CP NO. 10/441/NCLT/AHM/2018

Coram: Hon'ble Ms. Manorama Kumari, Member Judicial

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2018**

Name of the Company/Applicants: Priti J. Christian and
Rajeshkumar T. Christie in the
matter of Parin Infrastructure Private
Limited

Section of the Companies Act: Speaking to Minutes

ORDER

PCS Mr. Jaymeen Trivedi is present for the Petitioner.

The instant speaking to minutes is filed by the PCS on behalf of the Petitioner, with a prayer to rectify typographical error in the cause title of the order dated 12.09.2018 and in the Paragraph No. 1 of the order dated 12.09.2018 passed in CP No. 10 of 2018.

On perusal of the record, it is found that in the cause title of the Order, the names of the applicants and their addresses have been mentioned as :

1. Priti J. Christian,
31-6, Girnar Society,
B/h P.T. College,
Paldi,
Ahmedabad 380 007
2. Michael J. Christian,
C-1, Hiran Chambers,
Bapunagar,
Ahmedabad – 380 024

And

In the matter of :

Taru Pallav Projects Private Limited.,
[CIN:45201GJ2010PTC061023]
304-3639, Jain Block, Gota,
Ta. Daskroi,
Ahmedabad – 380 060

Manorama

And in the Paragraph No. 1, it is mentioned as" M/s. Taru Pallav Projects Private Limited and its directors have this Compounding Application was filed before the Registrar of Companies, Gujarat".

The error is now rectified and the cause title and the Paragraph No. 1 shall read as under:

1. Priti J. Christian,
31-6, Girnar Society,
B/h P.T. College,
Paldi,
Ahmedabad 380 007
2. Rajeshkumar T. Christie,
F – 1, Delhiwala Building,
Gaikwad Haveli, Raikhad,
Ahmedabad – 380 001

And


In the matter of:

Parin Infrastructure Private Limited.,
[CIN:45200GJ2012PTC070747]
G.S.C.B. Gota,
Block No. 304/3639,
Village. Gota (GSEB),
Ta. Daskroi,
Ahmedabad – 382481

Paragraph No. 1: M/s. Parin Infrastructure Private Limited and its directors have filed this Compounding Application before the Registrar of Companies, Gujarat

The instant error is occurred due to filing of two petitions of similar nature and with one of the directors is common in both the companies.

With the above observation/correction, the speaking to minutes stands disposed of.


Ms. Manorama Kumari
Member (Judicial)